

Additional Capacity Requirement of Power by 2007 A.D.

3822. SHRI VEDPRAKASH P. GOYAL: Will the PRIME MINISTER be pleased to state:

(a) whether the Central Electricity Authority has estimated that by 2007 A.D. India would require an additional capacity of 1,41,429 MW with an estimated fund requirement of Rs. 5000 billion;

(b) whether Government have prepared any action plan to meet this target yearly and in what manner Government propose to raise the resources required for the same;

(c) what steps Government contemplate to encourage private initiative and to promote foreign investment in this sector;

(d) what has been the experience of attracting private investment in power projects so far; and

(e) whether their response has not been encouraging; if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI): (a) Yes, Sir.

(b) The Capacity addition programme is prepared in consonance with the implementation of the Five Year Plans keeping in view the priorities for the Plan, availability of resources, projects available for execution, input linkages and preparedness of the project authorities for undertaking the projects. The detailed project wise action plans for the Ninth and Tenth Plan are yet to be finalised.

(c) To encourage private sector participation and to promote foreign investment in the power sector, Government has taken several measures which, *inter alia*, include amendments in

Electricity Legislation, simplification and streamlining of procedures for clearances, introduction of two part tariff system and various fiscal and non fiscal incentives.

(d) and (e) The response to the Government's policy has been encouraging. As on date, interest has been expressed in putting up 194 power projects for a total capacity of around 75,000 MW involving an investment of around Rs. 280,000 crores.

Supply of Drinking Water in Tribal Districts of Orissa

3823. SHRIMATI ILA PANDA: Will the Minister of RURAL AREAS & EMPLOYMENT be pleased to state:

(a) whether the Orissa Government has sent a fresh proposal for supply of drinking water in the tribal districts of Kalahandi, Phulbani and Balangir;

(b) if so, the details thereof; and

(c) the amount of funds allocated for the supply of drinking water to these districts during 1995-96?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS & EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA): (a) No, Sir.

(b) Does not arise.

(c) District-wise information is not maintained at the level of the Government of India.

Increase in Production of Non-Conventional Energy

3824. SHRI VAYALAR RAVI: Will the PRIME MINISTER be pleased to state:

(a) whether generation of non-conventional energy in the country has increased;

(b) if so, the details thereof; and

(c) the details of new projects initiated in the country?